

**MINISTRY OF INFORMATION AND BROADCASTING
(SOOCHANA AUR PRASARAN MANTRALAYA)**

I. BROADCASTING WING

1. Cable Television Networks (Regulation) Act, 1995 and the Rules framed thereunder and complaint against cable operators, etc.
2. Conditional Access System (CAS) and other related issues.
3. Special Groups constituted for Technology.
4. Convergence matters related to Information Technology, Telecommunication and any new/miscellaneous work relating to convergence.
5. Direct-to-Home (DTH) Broadcasting Services.
6. Digital Television Broadcasters.
7. Digital Audio Broadcasters.
8. Private F.M. Radio – Policy and Implementation thereof.
9. F.I.P.B. proposals relating to the above.
10. Policy regarding grant of license for Community Radio Stations.
11. Broadcasting Policy – for carriage as well as content.
12. HITS
13. IPTV
14. Mobile TV
15. Uplinking and downlinking guidelines under which permission are issued to uplink TV Channels from India, downlinking satellite TV channels in India.

II. PRASAR BHARTI ADMINISTRATION

1. Direction and administration of All India Radio and Doordarshan for ensuring fulfillment of their primary objective to inform, educate and entertain the people of India.
2. All matters relating to the Indian Broadcasting (Programme) Service and the Indian Broadcasting (Engineering) Service.
3. All matters relating to appointment and service conditions of Chairman and other Members of the Prasar Bharati Board.

III. EXPANSION OF NETWORK

1. Providing funds and giving directions to Prasar Bharati for expansion, modernization and upgradation of All India Radio and Doordarshan network throughout the Union including operation and maintenance of existing studios, transmitters, etc.
2. Providing guidance to the Prasar Bharati on matters relating to Radio and Television broadcasting as per provisions of the Prasar Bharati Act, 1990 (25 of 1990).
3. Implementation of special programmes/schemes for improving of All India Radio and Doordarshan services in border and special category areas.
4. All business connected with All India Radio embracing news service in the home programmes, programmes for the foreign countries and Indians overseas, radio journals, research in the field of broadcasting engineering, monitoring of foreign broadcasts, programme exchange and transcription services, supply of community receiving sets to State Governments under the community listening scheme, etc.
5. Development of radio broadcasting through the Union, installation and maintenance of Radio Stations and Transmitters and operation of broadcasting services.
6. All business connected with Doordarshan concerning production, selection, import, export and telecast of television programmes including news, telefeature films, etc.
7. Exchange including cultural exchange of television and radio programmes.
8. Commercial advertisements and sponsored programmes on Doordarshan.
9. Development of television throughout the Union, including installation, maintenance and operation of television programme Production Centres and Transmitters, and operation of television services.

IV. FILMS

1. Legislation under entry 60 of the Union List, viz. 'Sanctioning of Cinematograph films for exhibition.
2. Administration of Cinematograph Act, 1952 (37 of 1952).
3. Import of feature and short films for theatrical and non-theatrical viewing.
4. Policy to augment film export.
5. Import of unexposed cinematograph films and various types of equipment required by the film industry. All matters relating to film industry, including developmental and promotional activities thereto.
6. Promotion of good cinema by institution of State awards (National Film Awards) for films produced in India.
7. Promotion of good cinema through assistance by National Film Development Corporation Limited (NFDC).
8. Production and distribution of documentaries and newsmagazines and other films and film scripts for internal and external publicity.
9. Organisation of Biennial Mumbai International Film Festival for Documentary, Short and Animation Films.
10. Organisation of International Children's Film Festival.
11. Grant-in-aid to the Children Films Society of India, Film and Television Institute of India, Pune and Satyajit Ray Film and Television Institute, Kolkata.
12. Preservation of films and filmic materials including all activities of the National Films Archives of India.
13. Organization of International Film Festivals of India
14. Participation of India in International Film Festivals abroad.
15. Organisation of film festivals under Cultural Exchange Programmes.

16. Films Society movement.
17. Release of Grant-in-aid to NGOs/State Govt. Organisation for organizing Film Festivals in Non-Metros.
18. Permission for shooting feature films in India by foreign nationals.

V. ADVERTISING AND VISUAL PUBLICITY

Production and release of all display advertisements of the Government of India through the media press, posters, calendars, blotters, leaflets, hoardings, cinema slides, etc. and also release of classified advertisements on behalf of the Government of India.

VI. REGISTRAR OF NEWSPAPERS FOR INDIA

1. Administration of the Press and Registration Books Act, 1867 (25 of 1867) relating to newspapers.
2. Issue of Eligibility Certificate for import of newsprint by the newspapers.

VII. PRESS

1. Acts, Rules, Ordinance etc. relating to Press.
2. Matters relating to Press Council of India (PCI) including release of grant-in-aid.
3. Freedom and growth of Press.
4. Association of Journalists, Newspapers, Journalists and other Press Bodies – Reference from.
5. Complaints against newspapers, periodicals etc.
6. Approval of syndication agreements to newspapers and news agencies.
7. News Agencies.

8. Matters relating to recommendations of Press Commission.
9. Press Information Bureau (PIB) (all Administrative and Financial matters and recruitment related matters in respect of all categories of ex-cadre posts)
10. Grant of 'No Objection Certificate' for:-
 - (a) Foreign Investment in Indian entitles publishing newspapers and periodicals dealing with news and current affairs including publication of facsimile editions of foreign newspapers;
 - (b)
 - (i) Publication of Indian editions of foreign technical/ scientific/ specialty magazines/journals/periodicals.
 - (ii) Foreign Investment in Indian entitles publishing scientific/technical/specialty magazines/journals/periodicals.
 - (c) Publication of Indian editions of foreign magazines dealing in news and current Affairs.
11. Grants from Journalists' Welfare Fund.

VIII. PUBLICATIONS

1. Production, sale and distribution of popular pamphlets, books and journals on matters of national importance for internal as well as external publicity, with a view to imparting to the general public at home and abroad upto date and correct information about India.
2. Production of Employment News/Rozgar Samachar.

IX. RESEARCH AND REFERENCE

1. To assist the Media Units of the Ministry of Information and Broadcasting (Soochna aur Prasaran Mantralaya) in collection, compilation and preparation of material involving research into published works, etc.

2. Building up of a compendium of knowledge on important subjects and to prepare guidance and background notes on current and other topics for the use of the Media Units of the Ministry.
3. To collect and compile material for publication of "India-A Reference Annual" and "Mass Media in India".

X. PUBLICITY FOR THE POLICIES AND PROGRAMMES OF GOVERNMENT OF INDIA

XI. FINANCIAL ASSISTANCE TO DISTINGUISHED MUSICIANS, BOTH VOCAL AND INSTRUMENTAL, DANCERS AND DRAMATISTS WHO HAVE CONTRIBUTED SUBSTANTIALLY TO THE SUCCESS OF ALL INDIA RADIO AND OTHER UNITS OF THE MINISTRY OR THEIR SURVIVORS IN INDIGENT CIRCUMSTANCES.

XII. ALL MATTERS RELATING TO THE ASIA-PACIFIC BROADCASTING UNION (ABU), COMMONWEALTH BROADCASTING ASSOCIATION (CBA) AND THE NAM NEWS NETWORK (NNN)

XIII. CADRE MANAGEMENT OF THE INDIA INFORMATION SERVICE (GROUP 'A' & 'B').

XIV. ATTACHED AND SUBORDINATE ORGANISATIONS

- (a) Press Information Bureau.
- (b) Directorate of Advertising and Visual Publicity.
- (c) Publications Division.
- (d) Office of the Registrar of Newspapers for India.
- (e) Central Board of Film Certification.
- (f) Films Division.
- (g) Directorate of Film Festival.
- (h) National Film Archives of India.

- (i) Directorate of Field Publicity.
- (j) Song and Drama Division.
- (k) Research, Reference and Training Division.
- (l) Photo Division.
- (m) Principal Accounts Office.
- (n) Electronic Media Monitoring Centre (EMMC).

XV. AUTONOMOUS ORGANISATIONS

- (a) PRASAR BHARTI
 - (i) All India Radio
 - (ii) Doordarshan
- (b) Film and Television Institute of India (FTII);
- (c) Satyajit Ray Film and Television Institute, Kolkata (SRFTI);
- (d) Children Film Society of India;
- (e) Indian Institute of Mass Communication;

- (f) Press Council of India.

XVI. PUBLIC SECTOR UNDERTAKINGS

- (a) National Film Development Corporation (NFDC).
- (b) Broadcast Engineering Consultants (India) Limited (BECIL).

